

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N.Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**
- 4. Shri A.H.Jung, Member**

Petition No. 3/2005

In the matter of

Review of Commission' Order dated 6.9.2004 in petition No. 3/2004 - Implementation of the order dated 1.1.2002 in Petition No. 40/2000 and Review Petition No. 110/2000 for approval of transmission tariff of assets in North Eastern Region covered in Petition No. 40/2000 for the period from 1.2.2000 to 31.3.2004 for the pre-ABT period.

And in the matter of

Power Grid Corporation of India Ltd., New Delhi

....Petitioner

Vs

1. North Eastern Regional Electricity Board, Shillong
 2. North Eastern Electric Power Corpn. Ltd., Shillong
 3. National Hydroelectric Power Corporation Ltd., Faridabad
 4. Assam State Electricity Board, Guwahati,
 5. Meghalaya State Electricity Board, Shillong
 6. Department of Power, Govt. of Arunachal Pradesh, Itanagar
 7. Power and Electricity Department, Govt. of Mizoram, Aizawl
 8. Electricity Department, Govt. of Manipur, Imphal
 9. Department of Power, Govt. of Nagaland, Kohima
 10. Department of Power, Govt. of Tripura, Agartala
- Respondents

The following were present:

1. Shri M.M. Mondal, CM (Finance), PGCIL
2. Shri T.C. Sharma, PGCIL
3. Shri U.K. Tyagi, PGCIL
4. Shri C. Kannan, PGCIL
5. Shri S.K. Sinha, PGCIL
6. Shri S.K. Sharma, NEREB
7. Shri A.K. Srivastava, NHPC
8. Shri Ansuman ay, NHPC
9. Shri T. Passah, MeSEB
10. Shri L.M.F. Sohtun, MeSEB
11. Shri K. Goswami, ASEB
12. Shri M.G. Raoot, NERLDC
13. Shri Sutradhar, NERLDC

**ORDER
(DATE OF HEARING: 21.6.2005)**

The petitioner in the present petition has sought implementation of Commission's order dated 6.9.2004 in Petition No. 3/2004.

2. We have heard the representatives of the petitioner as well as these of the respondents on admission.

3. Admit. Issue notice to respondents who may file their reply by 18.7.2005 with a copy to the petitioner who may file its rejoinder, if any, by 8.8.2005.

4. Member-Secretary, North Eastern Electricity Board is stated to have sent in March 2005 the details of assets, constructed by the petitioner and the respondent states integrated into the intra-regional transmission system, though no such details are held on record. Member-Secretary stated that subsequent thereto the transmission line belonging to Nagaland has been added to the intra-regional transmission system during the current month. We direct that the fresh details of the transmission assets with respective dates of commissioning, belonging to the petitioner and the respondent states as on 30.6.2005, forming part of the intra-regional transmission system shall be filed by Member-Secretary by 31.7.2005 after discussion at the next meeting of NERE Board, stated to be scheduled for 12.7.2005.

5. List on 4.8.2005.

Sd/-
(A.H.JUNG)

Sd/-
(BHANU BHUSHAN)

Sd/-
(K.N.SINHA)

Sd/-
(ASHOK BASU)

MEMBER

MEMBER

MEMBER

CHAIRMAN

New Delhi dated the 28th June 2005